Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 16-12-2024

List of operational creditors (Government dues)

Sl.	Details of Claimant		Details of claim							Amount of	Amount	Amount	Amount of
No.			received							contingent	of any	of claim	claim under
	Department	Government	Date of	Amount	Amount Admitted	Amount	Amount	Whether	% of voting	claim	mutual	not	verification
			receipt	claimed	Provisionally	covered by security interest	covered by guarantee	related party?	share in CoC, if applicable		dues, that may be set-off	admitted	
1	EPFO, Howrah	PF	14-08-2024	10,69,46,659	10,17,92,588	Nil	Nil	No	NA	0	0	51,54,071	-
2	Employee State Insurance Corporation	ESI	28-09-2024	87,51,463	62,66,644	Nil	Nil	No	NA	0	0	24,84,819	-
3	CGST & Central Excise, BallyJI Division, Howrah Commissionerate	GST Bally	05-09-2024	3,05,50,206	94,06,782	Nil	Nil	No	NA	0	0	2,11,43,424	-
4	COMMISSIONER OF COMMERCIAL TAXES,1 4 Beliaghata Road	GST Beliaghata	21-10-2024	21,63,77,223	11,08,03,840	Nil	Nil	No	NA	0	0	10,55,73,383	-
5	Joint Commessioner of CT & GST, CT & GST Circle, Bhubaneshwar II, Bhubaneshwar	GST Bhubaneshwar	25-06-2024	36,24,978	16,11,594	Nil	Nil	No	NA	0	0	20,13,384	-
Total				36,62,50,529.00	16,11,594.00							13,63,69,081.00	-

Note: As the books & accounts are not availble. Hence the claims are provisiinally admitted based on the proof of claims submitted by the claimants.